

(ख) मजीबाबाद से कोटुशार तक रेलवे लाइन का लम्बाई लगभग 24 किलोमीटर है जिसमें से लगभग 20 किलोमीटर लाइन पीडी गड़वाल ब्रिजे के पड़ती है।

(ग) जी नहीं।

Shortage of Railway Wagons in Andhra Pradesh

2216. SHRI P. RAJAGOPAL NAIDU: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was any shortage of railway wagons in the months of May & June, 1978 in Andhra Pradesh to move rice, Jaggery and Mangoes; and

(b) whether there is any delay in unloading fertilizer from the wagons during that period?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):

(a) Loading of jaggery, mangoes and rice/paddy/other foodgrains (excluding wheat) on trade account from stations on South Central Railway, which serves almost the whole of Andhra Pradesh, registered an increase of over 60 per cent during May and June, 1978 as compared to the corresponding months of last year. However, outstanding indents for these commodities were higher than last year due to increased demands.

(b) Yes.

Railway Link to Kanyakumari

2217. SHRI P. KANNAN: Will the Minister of RAILWAYS be pleased to state:

(a) the present position of construction of the Railway link to Kanyakumari; and

(b) the reasons for delay in the project together with the steps proposed for speeding up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):

(a) and (b) Earthwork and bridge works in all the reaches are in good progress and nearing completion. The linking of Permanent Way has also been taken up in the Trivandrum-Nagercoil section. Overall progress is about 60 per cent. Trivandrum-Nagercoil-Kanyakumari section is expected to be completed by March, 1979 and Nagercoil-Tirunelveli section by 1980, subject to adequate funds being made available.

Sale of Sub-standard and Adulterated Lubricants

2218. SHRI DHARMA VIR VASISHT: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government had asked the Chief Ministers to stop selling of sub-standard and adulterated lubricant by petrol filling stations; and

(b) if so, the details of the same together with the State-wise figures of such racketeering?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) and (b). As far as distribution of lubricants through the distribution net work including retail outlets of the oil companies is concerned, Government have not come across any serious complaints. The oil companies are required to enforce a scheme of discipline in respect of their retail outlets, and dealers/distributors, and are required to conduct surprise checks, collect sample and have them tested to determine whether they conform to specifications. Sale of adulterated and substandard lubricants is attributable to the existence of a number of units which are neither licensed nor registered, operating in this business, and marketing their products